

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 80 of 2012 &
I.A. No. 161 of 2012

Dated : 4th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

VBC Ferro Alloys Ltd. & Ors.

... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant (s) :

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Zafar Alam, Mr. Sanjay Bhatt
Ms. Priya Pathania,
Mr. Amardeep Jaiswal
Mr. Vivek P. Oriel
Mr. Kawaljit

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No.161 of 2012 (Appl. for Stay) returnable on 27.07.2012. Dasti service is permitted.

Post the matter on **27.07.2012**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk